

Central Administrative Tribunal
Principal Bench

OA No.950/2003

New Delhi this the 31st day of October, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.A. Singh, Member (J)

Shri Vijay Kumar Sambhor,
S/o Late Shri Ram Dass
R/o Block 65/4C, Kalibari Marg,
New Delhi.

-Applicant

(By Advocate: Shri C.B. Pillai)

Versus

1. Union of India through the Secretary to the Govt. of India, Ministry of Urban Development and Poverty Alleviation, Nirman Bhawan, New Delhi.
2. The Controller of Publication
Dept. of Publication,
Civil Lines, Delhi-110054.
3. The Director of Printing,
Directorate of Printing,
Nirman Bhawan, New Delhi.

-Respondents

(By Advocate: Shri K.C.D. Gangwani)

ORDER (Oral)

Hon'ble Shri Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he may be permitted to withdraw the present application. The applicant, however, may be permitted to administratively request the respondents for the reliefs as may be admissible in law. Allowed as prayed.

2. Subject to aforesaid, OA is dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

cc.